GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA
UNSTARRED QUESTION NO. 3275
TO BE ANSWERED ON 31.03.2022

NEW CENTRAL MEDIA ACCREDITATION GUIDELINES

3275 SHRI RAJMANI PATEL:
SHRI KUMAR KETKAR:
SMT. RAJANI ASHOKRAO PATIL:
SMT. PHULO DEVI NETAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has received any proposals suggesting that the new Central Media Accreditation Guidlines should be withdrawn;
(b) if so, the details thereof;
(c) whether Government has held or intends to hold public consultations on the new guidelines;
(d) if so, the details thereof and if not, the reasons therefor; and
(e) whether Government intends to address ambiguities in the new guidelines such as the failure to define police verification, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (b) The Government has received certain comments from Media bodies etc. on "The Central Media Accreditation Guidelines, 2022" dated 1st February, 2022.

(c) to (d) "The Central Media Accreditation Guidelines, 2022" were formulated after taking into consideration suggestions received by the Press Information Bureau (PIB) from various stakeholders including Members of the erstwhile Central Press Accreditation

Committee, Media Associations, representatives of online media, etc.

(e) As per the procedure adopted for more than three decades, PIB accreditation is granted only after due Police Verification and concurrence of Ministry of Home Affairs.

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